

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-187-2020**

Sunil Garg ... Petitioner

Vs

State of Goa & Ors. ... Respondents

Shri Jatin Sehgal and Shri Ryan Menezes, Advocates for the Petitioner.

Shri N. Kamat, Advocate for the Respondent No.1.

Shri Deep Shirodkar, Additional Government Advocate for the Respondent No.2.

Shri S.D. Padiyar, Advocate for the Respondent No.3.

Coram :- DAMA SESHADRI NAIDU, J.**Date :- 6th OCTOBER 2020****P.C. :**

The learned counsel for the first respondent seeks time to file reply to the amendment application filed by the petitioner.

2. Post the matter on 20/10/2020.
3. Interim relief, granted earlier, to continue.

DAMA SESHADRI NAIDU, J.

NH